



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Death Sentence Ref./3/2018 (AT 10:15 AM)	THE STATE OF ASSAM Versus JASHIM UDDIN BARBHUIYA	MR. T J MAHANTA (AMICUS CURIAE) PP, ASSAM	MR. K A MAZUMDER (FOR INFORMANT) SRI MRINMOY DUTTA, AMICUS CURIAE MS N K BARBHUIYA (FOR INFORMANT) MR. A MALIK (FOR INFORMANT)
	WITH			
2	Crl.A./389/2018 5 Y 6 M 18 D :	JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR A ALOM MR. A H M R CHOUDHURY	PP, ASSAM
3	CRL.A(J)/65/2019 5 Y 1 M 1 D :	SIBU KARUWA Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
TO BE SPOKEN TO				
4	Crl.A./165/2016 (FOR INSPECTION OF TCR)	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
	WITH			
5	Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
	WITH			
6	Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

7	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
8	WITH Crl.A./264/2016	ONAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
9	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
10	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
11	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
12	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
13	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
14	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
15	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
16	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
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33)	MR N ISLAM	18-04-2024	To	30-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

51	RSA/183/2009	NAGINA RAI and 2 ORS, Versus NAGESWAR PRASAD YADAV,	MR.G N SAHEWALLA MR.B SHARMA MR.U DUTTA MRS.J BORAH MD.ASLAM	MR.P J SAIKIA MR.K BARUAH
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
54	WP(C)/3092/2023 (AT 10:15 AM)	BHUPEN KALITA AND 406 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	GA, ASSAM
MOTION				
55	WP(C)/1975/2024 FIXED	DIBRU DANGARI RIVER PART-I MIN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR D DEKA	SC, CO OP MR. S BANIK (r-4) MS F BEGUM (r-4)
WITH				
56	WP(C)/2094/2024	RANJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	SC, CO OP MR. N K KALITA(R-4)
ORDERS				
57	Review.Pet./125/2023 CAVT. NO.12392/023, WP(C) 3053/2022(D/O), FIXED	PIYAR ALI SARKAR Versus NAUSAD ALI AND 4 ORS.	MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI MR. M CHETIA, GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/1985/2024 FIXED	RINA MANI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
59	WP(C)/2120/2024 B/O	MD. AMDAD HUSSAIN CHOWDHURY Versus STATE OF ASSAM AND 5 ORS.	MR H RAHMAN RUBI GOGOI	SC, ELEM. EDU GA, ASSAM
ADMISSION				
60	WP(C)/6867/2023 FIXED	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
52	MACApp./235/2023	ICICI LOMBARD INSURANCE COMPANY LTD . Versus PARUL TALUKDAR AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL (r-1,2) MR A BRAHMA FOR CAVEATOR
	WITH			
53	MACApp./223/2023	PARUL TALUKDAR AND ANR. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A LAL	MR. R GOSWAMI (r-1) MS. M SAIKIA (r-1) MS. P BORTHAKUR (r-1)
ORDERS				
54	I.A.(Civil)/2799/2023 FIXED in MACApp./5988/2023 WITH MACApp./5988/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H P GUWALA (R3) MR. A BORO (R3)
	WITH			
	I.A.(Civil)/1127/2024 B/O in FAO/4384/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS. A	MS. R D MOZUMDAR	
	WITH			
	FAO/4384/2024 (Filing Number)	DR. MD MERAJ ALAM AND ANR Versus HUSNA ARA BEGUM @ HUCHANAARA BEGUM AND ANR	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
	WITH			
	I.A.(Civil)/4385/2024 (Filing Number)	DR. MD MERAJ ALAM AND ANR Versus HUSNA ARA BEGUM @ HUCHANAARA BEGUM AND ANR A	MR G N SAHEWALLA	

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21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024
27)	T A LASKAR	19-04-2024	To	19-04-2024
28)	MR S A BARBHUYAN	19-04-2024	To	19-04-2024
29)	MR. M DUTTA	19-04-2024	To	22-04-2024
30)	MR. A GANGULY	18-04-2024	To	19-04-2024
31)	MR S KHOUND	19-04-2024	To	20-04-2024
32)	MR A W AMAN	19-04-2024	To	20-04-2024
33)	MR N ISLAM	18-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

14	Crl.Pet./1290/2023	SHIV KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. R K JAIN TULIKA BORAH	MR. A T SARKAR (r-2) MR S HUSSAIN (r-2) PP, ASSAM
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BAIL HEARING

15	AB/581/2024 AB 2622/2023(D/O), AB 95/2024(D/O), FIXED	MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR S H SIKDAR MD R ISLAM MS S ABDULLAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
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6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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30)	MR. A GANGULY	18-04-2024	To	19-04-2024
31)	MR S KHOUND	19-04-2024	To	20-04-2024
32)	MR A W AMAN	19-04-2024	To	20-04-2024
33)	MR N ISLAM	18-04-2024	To	30-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 19th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MALASRI NANDI****COURT NO: 18****[CRIMINAL BENCH****ITEM NO. 36 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
48	MACApp./120/2014 (AT 10:15 AM)	PUSPA KALITA and 2 ORS. Versus SHAIK FARDIN and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.S K SANGANERIA MRA SHARMA	MS.R HUSSAIN(R-4) MR. S K S THAKUR MR.R GOSWAMI MR.M SAIKIA MS.D KALITA(R-4) MR.H N SARMA MS.I SARMA(R-4) MR.R K AGARWALA(R-4)
WITHDRAWAL				
49	Bail Appln./784/2024 B/O	CHOUDHURY ALI @ NURUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN	PP, ASSAM
MOTION (BA)				
50	Bail Appln./1073/2024 WITH OFFICE NOTE, FIXED	MD. ANJAR HUSSAIN/ALI @ ANSARUL Versus THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
51	Bail Appln./1083/2024 WITH OFFICE NOTE, FIXED	ASHAD ALI Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH MR. D GOGOI MR J A AHMED	PP, ASSAM
MOTION				
52	Crl.Pet./432/2024 FIXED	SANJAY JAIN Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR. S NAG MR P P PHUKAN MS. D B GOHAIN	PP, ASSAM
53	Crl.Pet./449/2024 B/O	BIMALANGSHU BHATTACHARJEE Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
BAIL HEARING (BA)				
54	Bail Appln./4501/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	MS P DAS (AMICUS CURIAE) PP, ASSAM

55 [Bail Appln./870/2024](#)
(AT 2:00 PM), FIXED
NUREJA BEGUM
Versus
THE STATE OF ASSAM
MR F HAQUE
MR. S K M ALOMGIR
MR A ISLAM
PP, ASSAM

ORDERS

56 [I.A.\(CrI.\)/285/2024](#)
BA 3209/2024(D/O), FIXED
in Bail Appln./3209/2023
AVINASH BHARTIA AND ANR.
Versus
THE UNION OF INDIA,
MR. M PHUKAN
MS. RUKMINI BARUA
MS. PADMINI BARUA
SC, C B I

57 [I.A.\(CrI.\)/365/2024](#)
B/O
in Bail Appln./879/2024
DEBALINA PHUKAN
Versus
THE STATE OF ASSAM,
MR Z KAMAR
MR. BISWAJIT TALUKDAR
MS T K SHARMA
MR G BARGAYARY
MR S J CHOUDHURY
U DOLEY
PP, ASSAM

WITH

[Bail Appln./879/2024](#)
DEBALINA PHUKAN
Versus
THE STATE OF ASSAM
MR. P J SAIKIA
MR. P DUTTA
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
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16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
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23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
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33)	MR N ISLAM	18-04-2024	To	30-04-2024



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[For Friday, 19th April 2024]

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
6	AB/280/2024 FIXED	MD. FULBABU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	MR. M R KHANDAKAR (R-2) PP, ASSAM
ORDERS				
7	I.A.(CrI.)/363/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED in Bail Appln./1479/2023 WITH Bail Appln./1479/2023	RAZOUSITO Versus THE UNION OF INDIA	MR. T ISLAM	SC, NCB
		RAZOUSITO Versus THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 19/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
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31)	MR S KHOUND	19-04-2024	To	20-04-2024
32)	MR A W AMAN	19-04-2024	To	20-04-2024
33)	MR N ISLAM	18-04-2024	To	30-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
43	Bail Appln./996/2024 FIXED	RASHIDUL ALOM Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
BAIL HEARING				
44	AB/676/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIREN BEY @ RENSING BEY AND ANR. Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
45	AB/725/2024 FIXED	GOKUL DUTTA @ GAKUL DUTTA @ MAINA Versus THE STATE OF ASSAM	MR. R PHUKAN MR D J DAS	PP, ASSAM
ORDERS				
46	I.A.(CrI.)/156/2023 1 Y 4 M 26 D :WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./352/2022 WITH CrI.A./352/2022	REJAUL KARIM @ MECHER ALI @ SAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM
		REJAUL KARIM @ MECHER ALI @ SAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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33)	MR N ISLAM	18-04-2024	To	30-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
43 Crl.Pet./742/2021	GOPAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. B J TALUKDAR	MR. D DAS(PP, ASSAM)
WITHDRAWAL			
44 AB/974/2024 B/O	MD. NIZAM UDDIN Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN T A LASKAR	PP, ASSAM
MOTION (BA)			
45 Bail Appln./1067/2024 FIXED	RABIRAM MURMU Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
MOTION			
46 Crl.Rev.P./65/2024 FIXED	SANIWARA BEGUM @ SANIARA BEGUM Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
ADMISSION			
47 Crl.Pet./1/2024 WITH LCR(SCANNED COPY), FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR S HOQUE M ISLAM	PP, ASSAM
BAIL HEARING (BA)			
48 Bail Appln./180/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUMAN DAS ADHIKARI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
49 Bail Appln./778/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AYESHA BEGUM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
50 Bail Appln./835/2024 WITH CASE RECORD(SCANNED COPY), B/O	MAJINDER SINGH Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI	SC, NCB
51 Bail Appln./946/2024 WITH OFFICE NOTE, FIXED	MANIRU ZAMAN @ MONIRU JAMAN Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM

52	Bail Appln./1124/2024 FIXED	NAJRUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
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BAIL HEARING

53	AB/501/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KASEM Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
54	AB/748/2024 FIXED	ABDUL KHALEQUE AND ANR. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	PP, ASSAM
55	AB/780/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MUSFIQUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
56	AB/836/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR B SINHA MR. H ISLAM	PP, ASSAM
57	AB/1012/2024 FIXED	SANTOSH KUMAR CHOUDHURY Versus THE STATE OF ASSAM	MR. S C KEYAL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024
27)	T A LASKAR	19-04-2024	To	19-04-2024
28)	MR S A BARBHUYAN	19-04-2024	To	19-04-2024

29)	MR. M DUTTA	19-04-2024	To	22-04-2024
30)	MR. A GANGULY	18-04-2024	To	19-04-2024
31)	MR S KHOOND	19-04-2024	To	20-04-2024
32)	MR A W AMAN	19-04-2024	To	20-04-2024
33)	MR N ISLAM	18-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/2596/2023 B/O	MABDUL ALI AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS REV	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM SC. REVENUE
HEARING				
61	WP(C)/830/2022 PART-HEARD, FIXED	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA R SARMAH MR. L Deka MR B S DEKA MR. R B PHOOKAN	SC, AGRI. DEPARTMENT
62	WITH WP(C)/2746/2022	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	R SARMAH MR H K NATH	MR. M K CHOUDHURY (R3) MR. U CHOUDHURY (R3) SC, AGRI. DEPARTMENT

LEAVE NOTE OF ADVOCATES FOR 19/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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